

>

Title: Discussion on the Motion for consideration of the National Food Security Bill, 2011.

MR. CHAIRMAN : Now, the House will take up the Legislative Business. Prof. K.V. Thomas.

...(Interruptions)

MR. CHAIRMAN: Only the Statement of the hon. Minister will go on record and nothing more.

(Interruptions) â€/*

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I beg to move**:

"That the Bill to provide for food and nutritional security in human life cycle approach, by ensuring access to adequate quantity of quality food at affordable prices to people to live a life with dignity and for matters connected therewith or incidental thereto be taken into consideration."

...(Interruptions)

MR. CHAIRMAN: Hon. Members, we have started taking up a very important Bill. Please go back to your places.

...(Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet tomorrow, the 3rd May, 2013 at 11 a.m.

The Lok Sabha then adjourned till Eleven of the Clock

on Friday, May 3, 2013/Vaisakha 13, 1935 (Saka)

* Not recorded.

* Not recorded.

* Not recorded.

** Moved with the recommendation of the President.